## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-213/2016

IN THE MATTER OF:

Hanuman Buildwel Pvt. Ltd.

Applicant/petitioner

Order under Section 391(2) & 394 of the Companies Act

Order delivered on 24.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. Varadharajan, Hon'ble Member(Judicial)

## ORDER

By Order of the Bench, the matter is listed on 01.12.2017.

(Nirmala Vincent) Court Officer

24.11.2017 V. Sethi